

that family hold on industry was feudal in concept and should be replaced by larger public ownership and professional management. Government propose to implement this through their industrial policy supported by the powers conferred by the Industries (Development & Regulation) Act, 1951 (65 of 1951) and the Monopolies & Restrictive Trade Practices Act, 1969, and the Patents Act. The policy is in the process of implementation and the results so far are satisfactory.

**Maintenance of Discipline in Steel
Melting Shop of Durgapur
Steel Plant**

*598. SHRI R. R. SINGH DEO : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government have decided to adopt drastic measures in case employees of the Durgapur Steel Plant do not observe proper discipline and indulge in illegal labour activities; and

(b) if so, the details thereof and the reaction of the employees unions to such an ultimatum ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) :
(a) The question of taking action against those workers of the Plant who do not observe discipline, is the concern of the Plant Management and not of Government.

(b) Does not arise.

**Production of Radios and Electronic
Goods by Small Scale
Industries**

*599. SHRI G. Y. KRISHNAN : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) the nature of incentive given by Government to the small scale industries producing radio and other electronic consumer goods; and

(b) the number of workers employed in the production of radios in the small scale sector and in other sectors ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) : The following special incentives have been given to encourage the small scale sector :

- (i) An excise duty of Rs. 10 is levied on each set priced at Rs. 165 or less made by the organised sector, while the small scale sector is exempt from this levy; and
- (ii) Small Scale units are permitted and 42 "ad hoc" increase of 75% over the previous year's import entitlement.
- (b) Organised sector : 11,000 persons
Registered units 20,000 persons
with Directors
of Industries

**Tool and Alloy Steel held by
Customs Authorities**

*600. SHRI MEETHA LAL MEENA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the customs authorities have held up the clearance of tool and alloy steel worth several lakhs of rupees, which are reported to have arrived in the country recently;

(b) if so, the total amount of demurrage assessed on this consignment; and

(c) the reasons for not clearing the huge quantity of steel essentially needed in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QUR-ESHI) : (a) to (c) . According to the Customs Authorities no tool and alloy steel imports have been detained by them. However, some consignments are lying uncleared by the importers who have imported this material